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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 60/219/NCLT/AHM/2016 (New)
C.P. No. 14/219/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017**

Name of the Company:

Anil Kumar Poddar

V/s.

Midland Polymers Ltd.

Section of the Companies Act:

Section 219 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	ANIL KUMAR PODDAR	Anil Kumar Poddar		Anil Kumar Poddar
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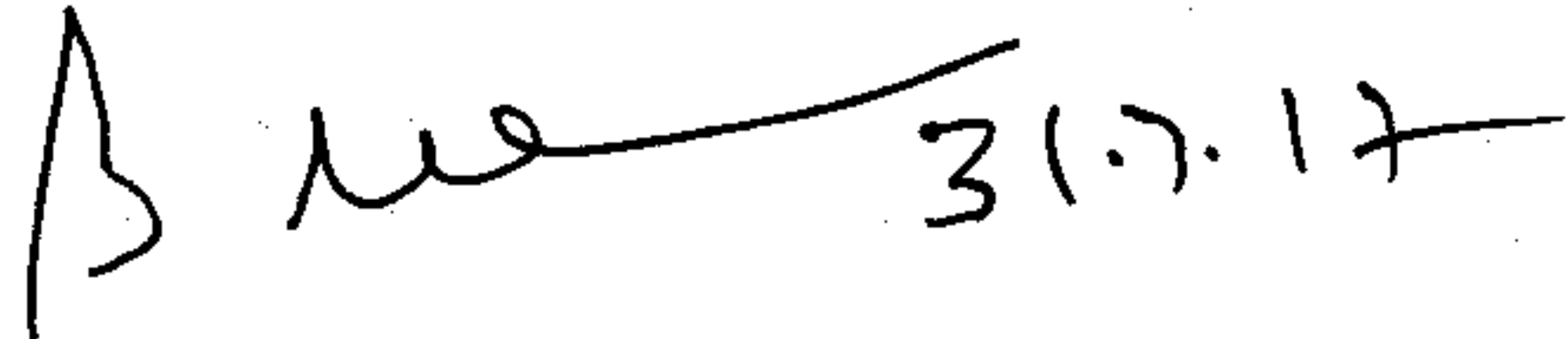
2.

ORDER

Petitioner Mr. Anil Kumar Poddar present. None present for Registrar of Companies. None present for Respondent.

Petitioner wants to obtain copies of ROC report.

List the matter on 29.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 31st day of July, 2017.